

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).745/2006

STATE OF U.P. & ANR. ETC.

Petitioner(s)

VERSUS

STATE OF GOVT. OF NCT OF DELHI & ANR.ET5

Respondent(s)

(With office report)

Date: 30/11/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rajeev Mishra, Adv.

Ms. Indu Sharma,Adv.

For Respondent(s) Mr. Nikhil Nayyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Await service.

List again on 15.12.2006.

(B. Sudheendra Kumar)

Registrar